

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2017,  
APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016 &  
APPEAL NO. 208 OF 2017 & IA NO. 352 & 354 OF 2017**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 55 OF 2017**

**M/s Lintax Marketing Services Pvt. Ltd. & Ors. .... Appellant(s)  
Vs.  
Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1  
Mr. Aditya Singh for R.2

**APPEAL NO. 22 OF 2017  
& IA NO. 694 OF 2016**

**M/s AMCE Panipat Solar Power Pvt. Ltd. & Ors. .... Appellant(s)  
Vs.  
Haryana Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1  
Mr. Ganesan Umapathy for R.2

**APPEAL NO. 208 OF 2017 &**  
**IA NO. 352 OF 2017 & IA NO. 354 of 2017**

**Virender Rawal** ..... **Appellant(s)**  
**Vs.**  
**Haryana Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s) : MS. Neha Grg

Counsel for the Respondent(s) :

**ORDER**

At the request of learned counsel for the parties, list this batch of appeals for hearing on **17.02.2020.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*